

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 309 of 2013

Dated : 17th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Hubli Electricity Supply Company Ltd. ... Appellant(s)

Versus

M/s Parrys Sugar Industries Ltd. Respondent(s)

Counsel for the Appellant(s) : Mr. Shodhan

Counsel for the Respondent(s): Mr. Chandrashekar S.
Mr. Prabhuling K. Navadagi

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on **12.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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